

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

Appeal No. 115/252/PB/2018

IN THE MATTER OF:

Green Bambootech Pvt. Ltd.  
Vs.  
Registrar of Compaines

... APPLICANT / PETITIONER

... RESPONDENT

SECTION:

Under Section 252

Order delivered on 06.02.2018

Coram:

VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the APPLICANT :-

For the RESPONDENT :-

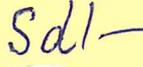
ORDER

None appears for the petitioner. Post the matter for the  
appearance of the petitioner on 14.3.2018.

List on 14.3.2018.



(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit